

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(9)

CCP NO. 403/93 in OA NO. 2467/92

New Delhi this the 3rd day of December, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Rabindra Nath Barik
S/O Shri Basudev Barik,
C/O Jai Narain,
25/4, Railway Colony,
N 2 M/East, New Delhi.

... Petitioner

By Advocate Shri H. P. Chakravorty

Versus

1. Shri S. N. Mathur,
General Manager,
Northern Railway,
Baroda House, New Delhi.

2. Shri G. K. Kanchan,
Divisional Railway Manager,
Northern Railway,
New Delhi.

... Respondents

By Shri B. K. Aggarwal, Advocate

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

Reply has been filed reporting compliance
with the judgment of the Tribunal. Shri Chakravorty,
learned counsel for the petitioner, submitted that
there has been due compliance. Hence, this C.C.P.
stands disposed of.

Boelina

Malimath
(S. R. Adige)
Member (A)

/as/

(V. S. Malimath)
Chairman